

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/3737/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Dhubri.

Dated Guwahati, the May, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/ESSTT./DHU/02/2021-22/490 Dated 30.05.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave four days on 03.06.2022, 04.06.2022, 06.06.2022 and 07.06.2022 along with station leave permission from the morning of 03.06.2022 till the evening of 07.06.2022**, has been granted. Further, the in-charge District & Sessions Judge, Dhubri shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/3738-3739 /A, dated , 01-06-2022
Copy to:

- 1.The District & Sessions Judge, Dhubri.
- 2.The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)